GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

LOK SABHA

UNSTARRED QUESTIOIN NO.2807 TO BE ANSWERED ON 05.12.2019

PM's 15-POINT PROGRAMME

2807: SHRI A. GANESHAMURTHI

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is implementing Prime Minister's New 15-point programme for the welfare of minorities across the country and if so, the details thereof;
- (b) the names of such 15-point programmes along with their purposes; and
- (c) the total number of minorities benefited through this programme since its implementation, State-wise and community-wise?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) Yes Sir. The Prime Minister's New 15 Point Programme for the Welfare of Minorities was launched in 2006 with the following broad objectives:
- (i) Enhancing opportunities for education;
- (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs;
- (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and
- (iv) Prevention and control of communal disharmony and violence.

Under the said Programme, various schemes/initiatives are being implemented by various Ministries/Departments of the Central Government throughout the country, including Ministry of Minority Affairs, either exclusively or by earmarking of 15% of overall physical/financial target, wherever feasible, for the welfare of notified minorities viz. Buddhists, Christians, Jains, Muslims, Sikhs and Parsis as per details given below:

(A) Educational Empowerment

- (i) Scholarship Schemes- Pre-Matric Scholarship, Post-Matric Scholarship and Meritcum-Means based Scholarship.
- (ii) Naya Savera Free Coaching and Allied Scheme with the aim to enhance skills and knowledge of students and candidates from minority communities to get

employment in Government Sector/ Public Sector Undertaking, jobs in private sector, and admission in reputed institutions in technical and professional courses at under-graduate and post-graduate levels.

- (iii) Maulana Azad National Fellowship Scheme, provides financial assistance to students from notified minority communities, to pursue higher education such as M. Phil and Ph. D.
- (iv) In addition, the Maulana Azad Education Foundation implements the following two schemes:
 - Begum Hazrat Mahal National Scholarship for meritorious girls belonging to minorities in class IX to XII.
 - Gharib Nawaz Employment Programme.
 - Samagra Siksha Abhiyan (earlier Sarva Shiksha Abhiyan) including Kasturba Gandhi Balika Vidyalayas (M/o Human Resource Development- D/o School Education & Literacy),
 - (vi) Scheme for Providing Education to Minorities in Madarsas (D/o School Education & Literacy),

(B) Economic Empowerment

- (i) National Minorities Development Finance Corporation (NMDFC) Loan Schemes which provide concessional loans for self-employment and income generating activities for the socio- economic development of the 'backward sections' amongst the notified minorities.
- (ii) Priority Sector Lending by Banks.(Department of Financial Services)
- (iii) National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- (iv) National Rural Livelihoods Mission (M/o Rural Development)
- (v) Deen Dayal Upadhyay Gramin Kaushal Yojana (M/o Rural Development)
- (vi) Pradhan Mantri Awaas Yojana (Gramin)- (M/o Rural Development)
- (b) Under the Prime Minister's New 15 Point Programme, the 15 Points and the major objectives are given below:

Major Objective	Point
Enhancing opportunities for education	Equitable availability of ICDS services
	Improving access to school education:
	(a) Sarva Shiksha Abhiyan
	(b) Kasturba Gandhi Balka Vidyalaya scheme
	Greater Resources for teaching Urdu
	Modernizing Madarsa Education
	Scholarships for meritorious students from minority
	communities:
	(a) Pre-matric scholarships

	(b) Post-matric scholarships
	Improving educational infrastructure through the
	Maulana Azad Education Foundation
	Self-Employment and Wage Employment for Poor:
	(a) Swarnjayanti Gram Swarojgar Yojana (SGSY)
Equitable share	(b) Swarn Jayanti Shahari Rojgar Yojana (SJSRY)
in economic	Upgradation of skills through technical training
activities and	Enhanced credit support for economic activities
employment	Recruitment to State and Central Services
Improving the	Equitable share in rural housing scheme
conditions of living	Improvement in condition of slums inhabited by
of minorities	minority communities
Prevention &	Prevention of communal incidents
control of	Prosecution for communal offences
communal riots	Rehabilitation of victims of communal riots

(a) State-wise beneficiaries etc. under various schemes are available at the Ministry's website <u>www.minorityaffairs.gov.in</u>